## GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:3443 ANSWERED ON:31.08.2012 LEASE PERIOD OF VIPER ISLAND Ray Shri Bishnu Pada

## Will the Minister of TOURISM be pleased to state:

- (a) the lease period of Viper Island to the livestock cooperative society;
- (b) whether it was renewed after the lapse of the lease period for any further period;
- (c) if so, the renewal period upon the said lease; and
- (d) if not, the reasons therefor?

## **Answer**

## THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAI)

(a) to (d): Development and promotion of tourism destinations and products is primarily the responsibility of respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

Andaman & Nicobar Administration has informed that the lease period of Viper Island was for 30 years with effect from 01.05.1945 and the lease which expired on 30.04.1975 has not been renewed.